

DIVISION BENCH  
COURT - II

**P-104**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/210(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>TH</sup> JULY 2024**

IN THE MATTER OF	STATE BANK OF INDIA VS MANOJ TOSHNIWAL
UNDER SECTION	SECTION 95(1)

**Appearance (via video conferencing/physically)**

Ms. Mahuya Ghosh, Adv. ] for FC  
For Mr. R. C. Prusti, Adv.

Ms. Pallavi Ray, Adv., ] for RP

Mr. Mainak Bose, Adv. ] for PG  
Ms. U. Chakraborty, Adv.  
Mr. P. Sharma, Adv.

**ORDER**

1. Ld. Counsel for the parties present.
2. At request, list this matter for arguments **on 24.07.2024**.
3. It is made clear that no further adjournment will be granted in this matter.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**